

General Circular No. 15/2019

F.No. 01/34/2013 CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi-1.

Dated: 28-11-2019

To
All Regional Directors,
All Registrar of Companies,
All Stakeholders.

Subject: Relaxation of additional fees and extension of last date in filing of forms MGT-7 (Annual Return) and AOC-4 (Financial Statement) under the Companies Act, 2013- UT of J&K and UT of Ladakh - reg.

Sir,

In continuation to General Circular No.13/2019 dated 29.10.2019 and keeping in view of the requests received from various stakeholders stating that due to disturbances in internet services and the normal work was affected in the UT of J&K and UT of Ladakh and sought extension of time for filing of financial statements **for the financial year ended 31.03.2019**. Therefore, it has been decided to extend the due date for filing of e-forms AOC-4, AOC-4 (CFS) AOC-4 XBRL and e-form MGT-7 upto **31.01.2020**, for companies having jurisdiction in the **UT of J&K and UT of Ladakh** without levy of additional fee.

2. This issues with the approval of the competent authority.

Yours faithfully,



(KMS Narayanan)
Assistant Director (policy)

Copy forwarded for information to:-

1. E-Governance section.